

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1661  
ANSWERED ON:28.11.2002  
EXPANSION OF NCC ACTIVITIES  
ANANTA NAYAK;TRILOCHAN KANUNGO

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether there is any proposal to expand NCC activities;
- (b) if so, the details thereof;
- (c) the number of new NCC units opened and number of new NCC cadets enrolled during each of the three years, till date; Wing-wise and State-wise;
- (d) the names of the States where no new units have been opened during the above period and the reasons therefor;
- (e) the number of NCC cadets and units in each of the wings at present, State-wise;
- (f) the procedure to open new NCC units in schools/colleges in different wings of NCC; and
- (g) the steps taken by the Government to open more NCC units in schools/colleges?

**Answer**

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) & (b): Sanction of the Government has been accorded to increase the NCC cadet strength from 12,00,000 to 12,76,560 on 16.11.2001, which has further been increased to 13,00,000 on 10.10.2002.

(c) No new NCC Units were raised in the year 2000. In the year 2001 two new NCC Army Units in Andhra Pradesh and one each in the States of Uttaranchal, Uttar Pradesh, Haryana, Delhi, West Bengal, Maharashtra, Arunachal Pradesh and Mizoram have been raised. So far no new NCC unit has been raised in the year 2002.

(d) & (e): No new units have been opened during the years 2000, 2001 and 2002 (till date) in the States, except as mentioned in part (c) above, for want of demand and concurrence by the States to bear the expenditure to run NCC activities in that particular State. The number of NCC cadets and units in each of the wings at present, State-wise is given in the enclosed Appendix - 'B'.

(f) & (g): The procedure for opening of NCC in a school/college broadly is that institutions desirous of having NCC are required to apply on the prescribed format to the Commanding Officer of concerned nearest NCC Unit, which after scrutiny is sent to the NCC Group Headquarters and then to NCC State Directorate. The NCC State Directorate in turn forwards the application to the State Government concerned for their commitment to bear their share of expenditure. Once the commitment of the State Government concerned is received, the NCC State Directorate forwards the application to NCC Headquarters for sanction. After scrutiny, if found eligible and based on the availability of NCC cadet strength, the sanction is accorded and communicated to the NCC State Directorate that in turn communicates the same to the NCC Unit concerned.

NCC Cadet strength has recently been increased from 12,76,560 to 13,00,000 on 10.10.2002.

APPENDIX 'B' REFERRED TO IN THE REPLY GIVEN IN PARTS (d) & (e) OF LOKSABHA UNSTARRED QUESTION NO. 1661 FOR 28.11.2002

**NUMBER OF NCC CADETS STRENGTH AT PRESENT**

Senior Division	-	443428	(Army-344996,	Navy-13450,	Air-11700,	Girls-73282)	\$
Junior Division	-	754324	(Army-567004,	Navy-50350,	Air-47548,	Girls-83170)	\$

Sl. No.	State	Units	(SD)	(JD)	Addl out of Lakh
1.	AP	67	34900	65100	40000
2.	Bihar	33	32248	48200	9900
3.	Jharkhand	10	200	-	-
4.	Delhi	19	10480	25950	700
5.	Gujarat	35	21050	31800	-
6.	Diu Damen	-	-	400	-
7	D & NH	-	-	-	-
8.	J&K	09	5380	9750	5000
9.	Karnataka	49	29480	40550	-
10.	Goa	03	1160	2150	580
11.	Kerala	38	26050	48000	-
12.	Lakshadweep	-	50	650	-
13.	MP	41	20423	42980	3256
14.	Chhatisgarh	10	5017	12400	-
15.	Mah	60	34160	59900	4504
16.	Arunachal	02	350	3825	1150
17.	Assam	26	11930	27625	4500
18.	Manipur	03	1360	5250	5000
19.	Meghalaya	04	1360	3070	2150
20.	Mizoram	02	320	1100	1800
21.	Nagaland	04	800	2500	3100
22.	Tripura	03	900	2300	2300
23.	Orissa	23	8360	35840	-
24.	Punjab	29	18790	30250	-
25.	Haryana	18	12600	17850	4700
26.	HP	12	3880	20700	-
27.	Chandigarh	04	2000	2050	100
28.	Rajasthan	35	15130	32150	600
29.	TN	51	22440	71344	5000
30.	Pondicherry	05	1000	2940	400
31.	A & Nicobar	02	210	1550	-
32.	UP	108	78040	37600	4300
33.	Uttaranchal	16	9955	8500	-
34.	WB	51	33030	58750	960
35.	Sikkim	01	375	1300	-
Total		7730	443428	754324	100000

\$ Additional strength of One lakh distributed to States for further allotment wing-wise.